

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 359
ANSWERED ON 04/02/2025**

EMPLOYEES UNDER MGNREGS

359. SHRI RAHUL GANDHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) contractual employees and workers hired through outsourcing are receiving benefits under the Employees Provident Fund (EPF) in Uttar Pradesh;**
- (b) if so, the details of contractual workers and EPF deductions since 2021, district-wise;**
- (c) whether the Government has taken action to address complaints regarding the failure to deposit EPF amount deducted from their honorarium into their Universal Account Number (UAN); and**
- (d) if so, the details thereof, including penalty levied on the employer?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a)to(d): As per information received from Govtof Uttar Pradesh, contractual employees hired by the State through outsourcing under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) are receiving benefits of Employees Provident Fund (EPF). State has informed that in the year 2021 all bank accounts were closed owing to the implementation of the Single Nodal Account (SNA) module. However, after opening of the holding account, EPF deduction of Mahatma Gandhi NREGS contractual employees of the State of Uttar Pradesh is being regularly credited to their Universal Account Number(UAN) through net banking. District-wise details of total number of employees and workers hired through outsourcing who are receiving benefits of EPF under the Mahatma Gandhi NREGS is given at Annexure.

Annexure referred in reply to parts (a)to(d) of Lok Sabha Unstarred Question No. 359 dated 04.02.2025

District-wise details of total number of contractual employees hired through outsourcing who are receiving benefits of EPF in the state of Uttar Pradesh under the Mahatma Gandhi NREGS.		
Sl. No.	District	Number of contractual employees
1	Agra	502
2	Aligarh	228
3	Ambedkar Nagar	635
4	Amethi	538
5	Amroha	397
6	Auraiya	335
7	Ayodhya	635
8	Azamgarh	1308
9	Baghpat	8
10	Bahraich	829
11	Ballia	763
12	Balrampur	650
13	Banda	447
14	Barabanki	891
15	Bareilly	848
16	Basti	913
17	Bijnor	572
18	Budaun	806
19	Bulandshahr	33
20	Chandauli	571
21	Chitrakoot	279
22	Deoria	795
23	Etah	389
24	Etawah	377
25	Farrukhabad	329
26	Fatehpur	732
27	Firozabad	215
28	Ghazipur	831
29	Gonda	990
30	Gorakhpur	874
31	Hamirpur	284
32	Hapur	0
33	Hardoi	974
34	Hathras	234
35	Jalaun	514
36	Jaunpur	1090

37	Jhansi	418
38	Kannauj	318
39	Kanpur Dehat	497
40	Kanpur Nagar	346
41	Kashganj	327
42	Kaushambi	328
43	Kheri	883
44	Kushi Nagar	914
45	Lalitpur	3613
46	Lucknow	371
47	Maharajganj	712
48	Mahoba	214
49	Mainpuri	446
50	Mathura	260
51	Mau	516
52	Meerut	8
53	Mirzapur	602
54	Moradabad	442
55	Muzaffarnagar	19
56	Pilibhit	580
57	Pratapgarh	884
58	Prayagraj	1191
59	Rae Bareli	742
60	Rampur	475
61	Saharanpur	367
62	Sambhal	462
63	SantKabeer Nagar	593
64	SantRavidas Nagar	355
65	Shahjahanpur	802
66	Shamli	10
67	Shravasti	229
68	Siddharth Nagar	933
69	Sitapur	1243
70	Sonbhadra	440
71	Sultanpur	566
72	Unnao	750
73	Varanasi	483
74	Gautam Buddha Nagar	0
75	Ghaziabad	0
	Total	43155
